

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 302**  
93/252/ND/2019

**IN THE MATTER OF:**

M/s. Income Tax Officer, Ward -20(4), New Delhi

**.....APPLICANT/PETITIONER**

**Vs**

M/s. ROC & Ors. In the matter of M/s. Radius Infrastructure Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 252**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Puneet Rai, SSC, Adv Ashvini Kr, Adv Rishabh  
Nangia, Adv Nikhil Jain

For the RoC

: Mr. Ssaurabh Indura, Company Prosecutor for ROC

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Learned Counsel appearing for the Appellant has submitted that he has filed the additional affidavit in compliance with the order dated 04.03.2024 along with copies of the Demand Notice and Assessment Order.

Arguments heard.

Order **reserved**.

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**